

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/2040/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati -03.
Dated Guwahati the th 19 May, 2020

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/266 dated 15.05.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted two days restricted holiday on 21.05.2020 & 22.05.2020 along with station leave permission, by the official vehicle of the establishment, at your own cost, from the afternoon of 20.05.2020 till the morning of 26.05.2020, subject to adherence to lockdown rules.

The Special Judge, CBI, Assam, Addl. Court No. I, Guwahati and in his absence, the Special Judge, CBI, Assam, Addl. Court No. III, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-20/1999/2041-1 dated 19.5.2020
Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No. I, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. III, Guwahati.
3. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdgn